

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1864/2025

SATENDRA PAL SINGH

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 26-08-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Ram Lal Roy, AOR

For Respondent(s) :

Ms. Sakshi Kakkar, AOR
Ms. Moulishree Pathak, Adv.

Mr. Alok Vajpayee, AOR
Mr. Hem Chand Vashisht, Adv.
Ms. Daksha Dhiman, Adv.
Mrs. Apurva Tripathi, Adv.
Mr. Puneet Sharma, Adv.
Mr. Ajit Kumar Pathak, Adv.

UPON hearing the counsel the Court made the following
O R D E R

It has been submitted by Ld. Advocate-on-record, Ms.Sakshi Kakkar that now she has filed Memo of appearance on behalf of respondent No.1 on 29.1.2025 and Dr.Vijendra Singh who has e-filed Memo of Appearance on 30.11.2024 is no longer appearing for respondent No.1. Let the submission be taken on record. Let vakalatnama be filed as per rules. It

contd...

has further been submitted by Ld. counsel for respondent No.1 that reply has already been filed. Registry to verify and update the records.

Respondent No.2 is duly represented.

Digitized copy of original records of High Court and Trial Court alongwith English translation have already been provided to Ld. counsels for the parties.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

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SUJATA SINGH
Registrar